

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 96 OF 2019 IN
DFR NO. 4994 OF 2018

Dated : 21st January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Global Energy Private Limited **...Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Nimesh Sha

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R.1

ORDER

IA NO. 96 OF 2019
(Appln. for urgent listing)

We have heard learned counsel for the applicant/appellant. For the reasons set out in the application, registry is directed to list the matter on **23.01.2019** subject to curing the defects.

The Application is disposed of.

(S. D. Dubey)
Technical Member
ts/vg

(Justice Manjula Chellur)
Chairperson